

Minister of COMMUNICATIONS be pleased to state :

(a) whether the representations of extra departmental employees of Posts and Telegraphs Department have long been pending;

(b) if so, whether Government have taken any decision in the matter ; and

(c) whether Government propose to call a meeting of the concerned staff and settle the matter and end the present frustrations ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) to (c). Representations from ED Agents in respect of matters relating to their service conditions are generally received.

The Government has already appointed a One-Man ED Enquiry Committee which will generally examine the working of the ED system in the Department of Posts and suggest such modifications and improvements as may be necessary to make the system efficient consistent with economy. In particular, the Committee will examine the existing basis for remunerating the services of the ED agents and the procedure for periodical review of their allowances and the facilities to be provided to the ED Agents in connection with Post Office work.

In view of the existence of this Committee, which will give opportunity to ED Agents also to give evidence and is already looking into the problems of ED agents, there is no need of calling a meeting of the concerned staff in this regard.

#### Production of N.P.K. Fertilizer

1039. SHRI V. SOBHANADRESWARA RAO : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the percentage utilization, plant-wise in 1983-84 in regard to the Fertilizer Plants in India ; and

(b) the total quantity of N.P.K. Fertilizers to be produced as per the targets and the actual production ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) Plant-wise capacity utilisation of fertilizer plants during 1983-84 is indicated in the attached statement.

(b) Target and actual production of Nitrogenous (N) and Phosphatic (P) fertilizers during the year 1983-84 were as follows:

|                             | Target           | Production |
|-----------------------------|------------------|------------|
|                             | (In lakh tonnes) |            |
| Nitrogenous Fertilizers (N) | 38.0             | 34.85      |
| Phosphatic Fertilizers (P)  | 11.0             | 10.48      |

There is no indigenous production of Potash (K) and its entire requirements are met from imports.

#### Statement

#### Percentage (%) Capacity Utilisation of Fertilizer Plants during 1983-84

| Name of the Plant    | Capacity Utilisation (%) |
|----------------------|--------------------------|
| <b>A. Nitrogen</b>   |                          |
| Sindri Modernisation | 55.4                     |
| Gorakhpur            | 62.1                     |
| Ramagundam           | 35.3                     |
| Talcher              | 16.4                     |
| Nangal-I             | 73.9                     |
| Nangal-II            | 88.2                     |
| Bhatinda             | 60.8                     |
| Panipat              | 66.8                     |
| Namrup-I             | 45.3                     |
| Namrup-II            | 40.3                     |
| Durgapur             | 46.9                     |
| Barauni              | 38.6                     |
| Udyogamandal         | 40.0                     |
| Cochin-I             | 62.0                     |
| Cochin-II            | 105.0                    |
| Trombay              | 93.8                     |
| Trombay-IV           | 73.9                     |
| Trombay-V            | 92.2                     |
| Madras               | 52.7                     |
| Rourkela             | 18.7                     |
| Neyveli              | 82.0                     |
| Baroda               | 93.3                     |
| Vizag                | 87.7                     |
| Kota                 | 93.2                     |
| Kanpur               | 79.8                     |
| Goa                  | 81.6                     |
| Tuticorin            | 84.6                     |
| Mangalore            | 57.7                     |
| Ennore               | 56.9                     |
| Varanasi             | 37.0                     |
| Bharuch              | 77.4                     |
| Kalol/Kandla         | 100.2                    |

| Name of the Plant                | Capacity Utilisation (%) |
|----------------------------------|--------------------------|
| Phulpur                          | 76.0                     |
| By-products                      | 63.9                     |
|                                  | -----                    |
| Total                            | 67.2                     |
|                                  | -----                    |
| B. P <sub>2</sub> O <sub>5</sub> |                          |
| Sindri                           | 6.3                      |
| Udyogamandal                     | 57.3                     |
| Cochin-II                        | 43.2                     |
| Trombay                          | 90.0                     |
| Trombay-IV                       | 73.9                     |
| Madras                           | 80.4                     |
| Khetri                           | 8.4                      |
| Baroda                           | 104.2                    |
| Vizag                            | 72.4                     |
| Goa                              | 80.9                     |
| Tuticorin                        | 83.6                     |
| Ennore                           | 115.0                    |
| Kandla                           | 103.5                    |
| SSP Units                        | 83.2                     |
|                                  | -----                    |
| Total                            | 70.4                     |
|                                  | -----                    |

#### New Model of Maruti Car and its price etc.

1040. SHRIMATI MADHURI SINGH : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether new Maruti model is proposed to be launched by the Maruti Udyog Limited ;

(b) if so, the details about its price model and capacity ; and

(c) by what time it will be available in the market ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir. The company proposes to introduce, in 1986, a new model of the car based on the existing engine and transmission.

(b) and (c). The details have not yet been finalised by the company.

Pending cases in Supreme Court/High Court and revision of Policy of Transfer/Appointment/Retirement of Judges.

1041. SHRI K. PRADHANI : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the number of cases pending in the Supreme Court and various High Courts for the last more than 5-10 years ;

(b) whether Government propose to overhaul their policy on judges' retirement age, appointment of more ad hoc judges to clear the mounting arrears, transfer of judges, etc ; and

(c) if so, the broad outlines thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) Information as furnished by the Registrars of High Courts and Supreme Court is given in the attached Statement.

(b) and (c). There is no proposal to raise the present retirement age of Supreme Court and High Court Judges. Ad hoc Judges are appointed as and when felt necessary. There is no revision in the policy announced in the Press Note dated 28.1.83 regarding transfer of Chief Justices of High Courts.

#### Statement

| Name of the Court                            | Number of cases pending for more than |           |
|--|---------------------------------------|-----------|
|  | Five years                            | Ten years |
| Supreme Court (Regular hearing matters only) | (As on 1.2.1985)                      |           |
|  | 11385                                 | 2911      |

| Name of the High Court | Number of cases pending for more than |           |
|------------------------|---------------------------------------|-----------|
|                        | Five years                            | Ten years |
|                        | (As on 31.12.1984)                    |           |
| Andhra Pradesh         | 4349                                  | ...       |
| Bombay                 | 18428                                 | 1944      |
| Gujrat                 | 4867                                  | 47        |
| Himachal Pradesh       | 2311                                  | 297       |